

Company: Sol Infotech Pvt. Ltd.

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Date: 24/08/2025

Mostt. Urmila W/o Late Darshan Rana Vs Manager Of United India Insurance Company Ltd

Court: Jharkhand High Court

Date of Decision: Jan. 21, 2025

Hon'ble Judges: Gautam Kumar Choudhary, J

Bench: Single Bench

Advocate: Hemant Kr. Shikarwar, M/s Priyanka, Abhishek Kr., Amandeep, Manish Kumar

Final Decision: Allowed

Judgement

AnnualÃ, incomeÃ, ofÃ, the

taking Rs.4,000/-Ã, asÃ, monthly

incomeÃ, Ã, Ã, +Ã, Ã, Ã, 25%Ã, Ã, Ã,

as

Future prospect", "Rs.4,000/-Ã, Ã, Ã, XÃ, Ã, Ã, 12Ã, Ã, Ã, =

Rs.48,000/-

 $\tilde{\mathsf{A}},\,\tilde$

+

Rs.48,000/-Ã, Ã, XÃ, Ã, Ã,¼Ã, Ã, as

FutureÃ, Ã, Ã, Ã, Ã,

prospectÃ, Ã, Ã, Ã, Ã, \tilde{A} , = Rs.60,000/-",

AnnualÃ, Ã, Ã, Ã, Ã, Dependency after

deducting 1/4th", "Rs.60,000/- Rs.15,000/-=

Rs.45,000/-",

MultiplierÃ, Ã, Ã, takingÃ, Ã, Ã, 42

years as the age of the deceased at the

time of

the accident",14,"Rs.45,000/-

$\tilde{\mathsf{A}},\,\tilde$

X 14=Rs.6,30,000/-

Loss of Estate, Funeral

ExpensesÃ, andÃ, LossÃ, of

Consortium", "Rs.70,000/-", "Rs.70,000/-

,Total,"Rs.7,00,000/-